## (TO BE PUBLISHED IN THE GAZETTE OF INDIA, PART 1 SECTION 2)

No. K-11019/24/2024-US.I/II
Government of India
Ministry of Law and Justice
Department of Justice
(Appointments Division)

Jaisalmer House, 26, Man Singh Road, New Delhi-11011. Dated: 16<sup>th</sup> July, 2024.

## **NOTIFICATION**

In exercise of the powers conferred by Article 223 of the Constitution of India, the President is pleased to appoint Shri Justice D. Krishnakumar, Judge of the Madras High Court, to perform the duties of the office of the Chief Justice of that High Court consequent upon elevation of Shri Justice R. Mahadevan, Acting Chief Justice of Madras High Court as Judge of the Supreme Court of India.

Jaganath Srinivasan)

Joint Secretary to the Government of India

Tele: 011-23383037

To

The Manager, Government of India Press, Minto Road, New Delhi.

## No. K-11019/24/2024-US.I/II

## Copy to:

- 1. Shri Justice D. Krishnakumar, Judge of Madras High Court, through Registrar General, Madras High Court, Chennai.
- 2. The Secretary to the Governor, Tamil Nadu, Chennai.
- 3. The Secretary to the Chief Minister, Tamil Nadu, Chennai.
- 4. The Secretary to the Chief Justice, Madras High Court, Chennai.
- 5. The Chief Secretary, Government of Tamil Nadu, Chennai.
- 6. The Registrar General, Madras High Court, Chennai.
- 7. The Accountant General, Tamil Nadu, Chennai.
- 8. The President's Secretariat, (CA.II Section), New Delhi.
- 9. PS to the Principal Secretary to the Prime Minister, PM's Office, New Delhi.
- 10. Registrar (Conf.), O/o the Chief Justice of India, 07 Krishna Menon Marg, New Delhi.
- 11. PS to the MoS (I/C) L&J / PPS to the Secretary (Justice).
- 12. Technical Director, NIC, Department of Justice, with a request to upload the notification on the website of the Department (www.doj.gov.in).

Anant Kumar)

Under Secretary to the Government of India

Tele: 011-23383087